## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	Hearing	397/ 398	Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
7	Vinoy. Hegde. for Deepak. Sheddy	Balasheb 2.60rs	Sil
	Shreyon.A 9036118414	Respondent 8	dente.
F	B.S. VENKATANT 9448950	es ARAYANA RI	V2

Proxy counsel for petitioner is present. Counsel for R-8 is present. Counsel for other respondents is also present. The memo filed by R-8 to remove his name from the array of respondents is listed for hearing. Counsel for R-1 to 3 and R-5 to 7 reported no objection for the memo filed by R-8. For hearing the counsel for petitioner on the memo, list it on 09.10.2017.

MEMBER (J)

MEMBER (T)